

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 400 of 2014 in DFR 1887 of 2014 and IA No. 401 of 2014 in DFR No. 1888 of 2014

Dated : 14th November, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Nayan Mani Borah, Technical Member**

In the matter of:

IA No. 400 of 2014 in DFR 1887 of 2014

**Niko Resources Ltd. ... Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr Ramji Srinivasan, Sr. Adv.
Sh. Shamik Bhatt, Sh Abhas Singh,
Ms Divya Roy, Ms. Sara Sundaram

Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi, Mr. Arjun Masters and
Ms. Sumiti Yadava for GSPL

Ms. Ranjana Roy Gawai and
Ms. Tushita for PNGRB

IA No. 401 of 2014 in DFR No. 1888 of 2014

**Niko Resources Ltd. ... Appellant(s)
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Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr Ramji Srinivasan, Sr. Adv.
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Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi, Mr. Arjun Masters and
Ms. Sumiti Yadava for GSPL

Ms. Ranjana Roy Gawai and
Ms. Tushita for PNGRB

ORDER

Be listed for hearing on the Interlocutory Applications for condonation of delay in filing the instant Appeals on **12th December, 2014.**

(Nayan Mani Borah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

rkt/sh